

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

Misc DJ/ASJ/17/2019
CBI Vs. Ram Swaroop Chandel

10.09.2020

Pr. (on screen): Sh. Praneet Sharma, Sr. PP for CBI

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.


No one on behalf of the applicant is present.

An application for postponement of the date of hearing has been received from the applicant. In view of the reasons stated in the application, the same is allowed.

Now, let the matter be listed on **17.10.2020** for consideration. Meeting link/notice be sent to the applicant/counsel for the applicant for the said date.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(NIRJA BHATIA)
Special Judge (PC Act) CBI-03,
RADC/New Delhi/10.09.2020